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दिल्ली विधिज्ञ परिषद्
BAR COUNCIL OF DELHI
(Statutory Body Constituted under the Advocates Act, 1961)
2/6, Siri Fort Institutional Area, Kheh Gaon Marg, New Delhi-110 049

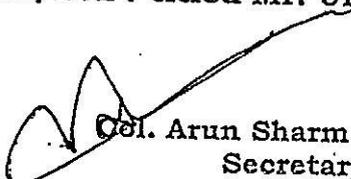
Ref. No. : 329/Gen/SF/2025

Dated : 28.08.2025

NOTIFICATION

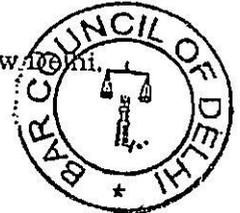
It is hereby notified for general information that pursuant to the order dated 27.08.2025 passed by the Disciplinary Committee, Bar Council of Delhi in Complaint No. 115/2024 titled "Ms. Urmila Devi versus Mr. Pravesh Kumar ". Mr. Pravesh Kumar [D/974/2019] son of Mr. Krishan Kumar R/o RZ-102, Gali No. 8, Shiv Nagar, New Roshan Pura, Najafgarh, New Delhi-1100043 has been suspended for a period for 5 (Five) years with effect from the date of pronouncement of order dated 27.08.2025. He shall not appear before any Court of Law.

This has emanated from the Complaint No. 115/2024 titled Mr. Urmila Devi Versus Mr. Pravesh Kumar.


Col. Arun Sharma (Retd.)
Secretary

Copy forwarded for information to :-

1. The 1st Additional Solicitor General of India, Supreme Court of India, New Delhi.
2. The Secretary, Bar Council of India, 21, Rouse Avenue, New Delhi
3. The Secretaries of All Bar Associations, Delhi
4. The Secretaries of All State Bar Councils.
5. The Registrar, Supreme Court of India, New Delhi
6. The Registrar General, High Court of Delhi, New Delhi
7. The Registrar General, All High Courts in India
8. The District & Session Judge, Tis Hazari Courts, Delhi
9. The District Judges in all 8 Districts of Delhi
10. The District Magistrates in all 9 Districts of Delhi
11. The Secretary, Ministry of Law, Justice & Co. Affairs, New Delhi
12. Ms. Urmila Devi wife of Mr. Krishan Kumar R/o RZ-102, Gali No. 8, Shiv Nagar, New Roshan Pura, Najafgarh, New Delhi-1100043
13. Mr. Pravesh Kumar [D/974/2019] son of Mr. Krishan Kumar R/o RZ-102, Gali No. 8, Shiv Nagar, New Roshan Pura, Najafgarh, New Delhi-110043.
(You are directed to submit your original Enrolment Certificate & identity Card issued by the Bar Council of Delhi.)



CEC (Gen. Br.)
B/W
02.09.2025

Pr. DLSJ (HCA)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

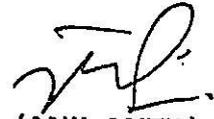
No. 64725-855/Genl./Misc./Circulation/2025

Dated, Delhi the 09 SEP 2025

Sub:- Notification regarding removal/suspension of Advocates.

Forwarded a copy of the Notification bearing Ref No. 329/Gen/SF/2025 dated 28/08/2025, and this office bearing diary No. 6264/B dated 03/09/2025 received from Col. Arun Sharma (Retd.), Honorary Secretary, Bar Council of Delhi, 2/6, Siri Fort Institutional Area, Khel Gaon Marg, New Delhi-110049, for information and necessary action to :-

1. All the Ld. Principal District & Sessions Judges, Delhi/New Delhi.
2. The Ld. Principal Judge, Family Courts (HQs), Dwarka Courts, Delhi.
3. All the Ld. Judicial Officers posted in Central-District, Tis Hazari Courts Delhi.
4. The Chairman, Website Committee, Tis Hazari Courts, Delhi With the request to upload the same on the Website of Delhi District Courts as per rule.
5. Dealing official for uploading the same on Centralized Website through LAYERS as per rules.
6. P.S. to Ld. Principal District & Sessions Judges (HQs), Delhi for information.


(ANIL ANTIL)

Officer In-Charge, General Branch, (C),
District Judge-15, Central
Tis Hazari Courts Delhi.

Encl. As above